

CCP No.170/04
in
O.A. No.1244/04

08.02.2006.

Hon'ble Mr. A.K. Bhatnagar, J.M

Hon'ble Mr. A.K. Singh, A.M

Heard Sri Rajesh Tiwari counsel for the applicant.

Learned counsel for the applicant submits that the order impugned ~~in~~ herein has been complied with, therefore, he wants to withdraw this contempt application. Accordingly, this contempt application is dismissed as ~~is~~ withdrawn.

MSY
A.M.

AM
J.M.

Manish/-